

(7)

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Dated: This the 18th day of MARCH 2008.

Contempt Application No. 174 of 2006
IN
Original Application No. 298 of 2006.

Hon'ble Mr. A.K. Gaur, Member J
Hon'ble Mr. K.S. Menon, Member A

Hans Nath Yadav, S/o Rajdev Yadav, Ex-Driver,
Diesel Lobby, North Eastern Railway, Varanasi,
Presently residing at Shivedaspur, Nai Basti,
Maduadeeh, Varanasi.

.... Applicant

By Adv: Sri M.A. Haseen and Sri V.K. Srivastava

V E R S U S

1. Sri Sukhveer Singh, General Manager, North Eastern Railway, Gorakhpur.
2. Sri Shailendra Tripathi, Divisional Railway Manager, North Eastern Railway, Varanasi.
3. Sri Lokesh Singh, Senior Zonal Mechanical Engineer, North Eastern Railway, Varanasi.

.... Respondents

By Adv: Sri K.P. Singh

O R D E R

By Hon'ble Mr. A.K. Gaur, Member J

Sri V.K. Srivastava learned counsel for the applicant and Sri S.K. Pandey brief holder of Sri K.P. Singh learned counsel for the respondents.

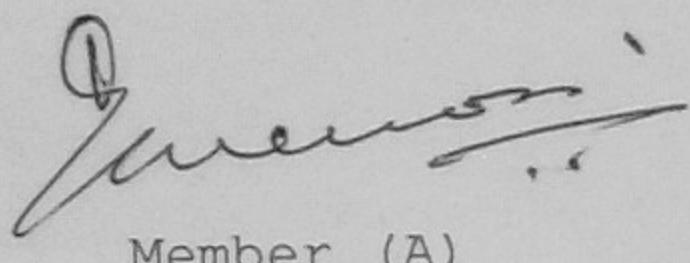
2. Sri S.K. Pandey contended that the order and direction of this Tribunal has fully been complied

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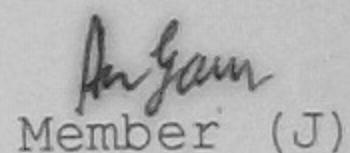
(8)

with and this fact has also been brought on record. Vide paragraph 6 of the counter affidavit it is stated that the competent authority has passed speaking order dated 05.09.2006. Photocopy thereof is annexed as annexure 1 to the CA. He has also stated that after passing of speaking order the applicant was informed vide office letter dated 05.0.2006 and 09.04.2007.

3. In view of the aforesaid observations we find that the respondents have fully complied with the order and direction of this Tribunal. Accordingly, the Contempt Application is dismissed. Notices issued to the respondents are discharged.



Member (A)



Member (J)

/pc/